



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,23rd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI AND WILL RISE AT 1:00 PM.**

**THIS BENCH WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE SUMAN SHYAM, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
39	<a href="#">WA/333/2024</a> B/O	AFZALUR RAHMAN AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M U MAHMUD Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. M ALI MR J. ISLAM MR M HOQUE	GA, ASSAM SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 23/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
55	<a href="#">WP(C)/2576/2024</a> B/O	SUBODH KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. A K BARUAH MR S SARMAH	MS J KALITA(R-5) MR S SARMAH(R-6) SC, SEC. EDU.
<b>MOTION</b>				
56	<a href="#">WP(C)/350/2024</a> FIXED	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
57	<a href="#">WP(C)/4737/2024</a> FIXED	DEEPSHIKHA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R TALUKDAR	GA, ASSAM SC, HEALTH
58	<a href="#">WP(C)/4793/2024</a> FIXED	DRISHTI BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	SC, HEALTH
59	<a href="#">WP(C)/4929/2024</a> B/O	JULKARNAIN AHMED <b>Versus</b> THE PRINCIPAL FURKATING COLLAGE (AUTONOMOUS) AND ANR	M M RAHMAN	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/3009/2024</a> <b>in WP(C)/4929/2024</b>	JULKARNAIN AHMED <b>Versus</b> THE PRINCIPAL FURKATING COLLEGE (AUTONOMOUS) AND ANR	M M RAHMAN	SC, HIGHER EDU
<b>ORDERS</b>				
60	<a href="#">WP(C)/5776/2019</a> B/O	TIRTHA KR. DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SHARIF MR. S ZAMAN MR. M ALAM	SC, ELEM. EDU MR. T J MAHANTA MR. A BORUA MR D MAHANTA SC, SSA
61	<a href="#">Cont.Cas(C)/431/2022</a> FIXED	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIANR MS. N BORDOLOI
62	<a href="#">WP(C)/3388/2024</a> FIXED	PRITI BHAJAN BYAKTI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HIGHER EDU GA, ASSAM

**HEARING**

63 [WP\(C\)/6213/2022](#)  
FIXED

MD. JAKIR HUSSAIN  
**Versus**  
THE STATE OF ASSAM AND 7 ORS

MR. B BORGHAIN  
MR B SAIKIA

SC, RMSA (R-3)  
MR A R BHUYAN (R-7)  
GA, ASSAM (R-4)  
MR. M A I HUSSAIN (R-8)  
MR. S H ZAMAN (R-8)  
SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
42	<a href="#">WP(C)/6948/2023</a> FIXED	PINTU DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J DAS MR. S R RABHA	SC, WATER RESOURCE SC, FINANCE
43	<a href="#">WP(C)/2735/2024</a> FIXED	M/S GLOBAL ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
49	<a href="#">WP(C)/4327/2024</a> FIXED	MASHARRAF HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, FOREST
50	<a href="#">WP(C)/4759/2024</a> FIXED	ZIAUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U SAIKIA MR. Z ISLAM	SC, P AND R.D. GA, ASSAM
51	<a href="#">WP(C)/4817/2024</a> FIXED	JONAKI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N N B CHOUDHURY MR. A A BARMAN	GA, ASSAM
52	<a href="#">WP(C)/4853/2024</a> FIXED	NIT WORKERS UNION AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI	DY.S.G.I. SC, NIT

LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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**[AT 2:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL SIT AT 2:00 PM]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ORDERS</b>				
17	<a href="#">I.A.(CrI.)/897/2024</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 3, B/O in CrI.A./229/2023 <b>WITH</b> <a href="#">CrI.A./229/2023</a>	MAJIBUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C GOGOI	PP, ASSAM
		MAJIBUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C GOGOI MR. S DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
65	<a href="#">Bail Appln./1762/2024</a> WITH SCANNED COPY OF CASE RECORD. B/O	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO N NEOG MS. S KOUR	PP, ASSAM
<b>MOTION</b>				
66	<a href="#">Crl.Pet./12/2024</a> WITH LCR (ONE FILE). FIXED.	JESMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS A SAIKIA	PP, ASSAM
67	<b>WITH</b> <a href="#">Crl.Pet./13/2024</a>	JESMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS A SAIKIA	MR. A K AHMED (R-2) MS. P KAKATI (R-2) PP, ASSAM
68	<a href="#">Crl.Rev.P./343/2024</a> B/O	MODI DISTILLERY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. P N GOSWAMI (R-1) PP, ASSAM
<b>ADMISSION</b>				
69	<a href="#">Crl.Rev.P./363/2024</a> B/O	PRAVIR K ROY <b>Versus</b> THE ASSISTANT PROVIDENT FUND COMMISSIONER AND INSPECTOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, PF
70	<a href="#">Crl.Rev.P./364/2024</a> B/O	PRAVIR K ROY <b>Versus</b> THE ASSISTANT PROVIDENT FUND COMMISSIONER AND INSPECTOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, PF
<b>ORDERS</b>				
71	<a href="#">I.A.(Civil)/2307/2024</a> IN CRP(I/O) 170/2024 (D/O). B/O. <b>in</b> Review.Pet./7605/2024	NATSAKEE INCORPORATION <b>Versus</b> M/S BISHA DEVELOPER PVT LTD AND ANR	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	
	<b>WITH</b> <a href="#">Review.Pet./7605/2024</a> (Filing Number)	NATSAKEE INCORPORATION <b>Versus</b> M/S BISHA DEVELOPER PVT LTD AND ANR H	MR G N SAHEWALLA	

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
43	<a href="#">CRP(IO)/363/2024</a> B/O	LILADHAR NATH AND 4 ORS. <b>Versus</b> HANGMEO THAM AND 10 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	
44	<a href="#">CRP(IO)/374/2024</a> B/O	RAMA DEVI HIMATSINGKA AND ANR <b>Versus</b> PAWAN KUMAR HIMATSINGKA AND 3 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS G DUGAR MS K BHATTACHARYYA	
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
45	<a href="#">RSA/175/2024</a> B/O	BASIRUDDIN AND 3 ORS <b>Versus</b> ABDUL HANNAN AND 10 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2948/2024</a> <b>in RSA/175/2024</b>	BASIRUDDIN AND 3 ORS <b>Versus</b> ABDUL HANNAN AND 10 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
<b>ORDERS</b>				
46	<a href="#">WP(C)/610/2024</a> B/O	AMRITA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K SINGHA MS N BEGUM M DEVI	SC, HIGHER EDU MR S DUTTA (R-3,4) MS S MOCHAHARI (R-3,4) MR. S DUTTA (R-3,4) MR S DUTTA (R-3,4)
47	<a href="#">WP(C)/1690/2024</a> B/O	BOALIPAR NIZAMIA ALIA MADRASSA MANAGING COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA MS. S SAHNAZ	GA, ASSAM MR. B U LASKAR(R-8) SC, SEC. EDU. SC. WAKF BOARD

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
61	<a href="#">Cont.Cas(C)/468/2024</a> FIXED	GUWAHATI ZILLA THALUWA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> KAVITHA PADMANABHAN IPS AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI	
62	<b>WITH</b> <a href="#">WP(C)/2793/2021</a>	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. D SAIKIA (R-9) GA, ASSAM MR. S BORA (R-9) SC. G.M.C.
	<b>WITH</b> <a href="#">I.A.(Civil)/157/2024</a> in WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC. G.M.C.
63	<a href="#">WP(C)/3987/2024</a> FIXED	RAKIBUDDIN BARBHUYAN AND ANR <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, A S T C
64	<a href="#">WP(C)/4838/2024</a> FIXED	DULAL KHAKHALARY <b>Versus</b> BHARAT PETROLEUM CORPORATION LIMITED AND 5 ORS	MR H DAS D BARUAH	GA, ASSAM MR D GOGOI, SC FOREST MR. S S ROY(R-1,2) MR. S BORTHAKUR (R-1,2) SC, BPCL
<b>ORDERS</b>				
65	<a href="#">WP(C)/6838/2022</a> FIXED	RAGHUNATH HALOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM MR. A S ALI(R- 5,6) MR. S A B KHABIR(R- 5,6) MR. J ISLAM(R- 5,6) MR. A KAKATI (R- 5,6) SC, REVENUE SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,23rd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
58 <a href="#">WP(C)/753/2023</a> CAVT. NO.14602/022, PART-HEARD, BY SLIP	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
59 <a href="#">WP(C)/1323/2016</a> FIXED (PERSONAL APPEARANCE)	GIRISH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS. U GOGOI	GA, ASSAM MS. N. BORDOLOI (SC. REVENUE DEPARTMENT) SC, PWD ROADS SC, GMC
60 <a href="#">WP(C)/1792/2024</a> FIXED	PROBIN BORA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BUILDING) DY.S.G.I. SC, NHIDC

**WITH**  
[I.A.\(Civil\)/2276/2024](#)  
**in** WP(C)/1792/2024

NATIONAL HIGHWAY AUTHORITY OF  
INDIA

MR. C BORUAH

GA, ASSAM

**Versus**

PROBIN BORA AND 7 ORS

SC, REVENUE AND  
DISASTER MANAGEMENT  
DEPT  
SC, PWD (BULDING)  
SC, NHIDC  
MR. K MOHAMMAD

61 [WP\(C\)/3326/2024](#)  
FIXED

NABAJYOTI NAGAR KHOWA PANI JUGAN  
AACHONE PARICHALANA SAMITTEE

MR. A DEKA  
MR. S BORTHAKUR

GA, ASSAM  
MR. P J SAIKIA, SR. ADV  
(R9, 10, 11)  
MR. P BORDOLOI (R9, 10,  
11)  
SC, P H E

**Versus**

THE STATE OF ASSAM AND 10 ORS

**WITH**  
[WP\(C\)/4775/2024](#)

MOON MOON SARMAH DOWERAH

MR N SARMA  
MS. S KAKATI

GA, ASSAM  
SC, P H E

**Versus**

THE STATE OF ASSAM AND 11 ORS

63 [WP\(C\)/4108/2024](#)  
CAVT. NO.07782/024,  
FIXED

SELF DEPENDENT MOTOR DRIVER UNION  
AND 12 ORS

MR. P J SAIKIA  
MR. L N DIHINGIA  
MR. A K SAHU

GA, ASSAM  
MR. M K DAS (3,4,5)  
MR. M K DAS (3,4,5)  
DY.S.G.I.  
FOR CAVEATOR

**Versus**

THE UNION OF INDIA AND 4 ORS

**WITH**  
[I.A.\(Civil\)/2936/2024](#)  
**in** WP(C)/4108/2024

SELF DEPENDENT MOTOR DRIVER UNION  
AND 12 ORS

MR. L N DIHINGIA

GA, ASSAM  
MR. S S ROY  
MR. M K DAS (3,4,5)

**Versus**

THE UNION OF INDIA AND 4 ORS

**ORDERS**

64 [WP\(C\)/5254/2013](#)  
FIXED

JOGENDRA NATH SAIKIA

MS.A BEGUM  
MR.M DUTTA  
MR.P N GOSWAMI  
MR.S N TAMULI  
MS.P K ZANNAT

PP, ASSAM

**Versus**

THE STATE OF ASSAM AND 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
57	<a href="#">Bail Appln./2007/2024</a> WITH LCR (SCANNED). FIXED.	UTTAM CHAKRABORTY <b>Versus</b> UNION OF INDIA	N CHAUDHURY MR. A BORPUZARI MR A DEKA	SC, NCB
58	<a href="#">Bail Appln./2373/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED.	AJIT NATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
59	<a href="#">Bail Appln./2669/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED.	JONASING KRO <b>Versus</b> STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
<b>BAIL HEARING</b>				
60	<a href="#">AB/2411/2024</a> FIXED.	BAIBHAB BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

**THIS BENCH WILL RISE AT 3:50 PM**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
51	<a href="#">MACApp./110/2023</a> WITH LCR, B/O	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> MADAN KUMAR ADHIKARI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A B DEY (R-1)
52	<a href="#">I.A.(Civil)/1254/2023</a> FIXED in Mat.App./4766/2023	XXXX XXXX <b>Versus</b> XXXX XXXX	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	
	<b>WITH</b> <a href="#">Mat.App./4766/2023</a> (Filing Number)	XXXX XXXX <b>Versus</b> XXXX XXXX	MR N N UPADHYAYA	
53	<a href="#">MACApp./302/2024</a> FIXED	MRS ANOWARA BEGUM <b>Versus</b> THE BRANCH MANAGER OF NEW INDIA ASSURANCE CO LTD	MR. M A SHEIKH MS.A BEGUM MR.M HOSSAIN MS.F INTAZ MR K U AHMED	MR. P HAZARIKA (r-1) MR. H S BORAH (r-1) MR. S AHMED (r-1)
54	<a href="#">I.A.(Civil)/2566/2024</a> in MACApp./244/2013 (D/O), B/O in MACApp./244/2013	NATIONAL INSURANCE CO LTD <b>Versus</b> SMT. LAKHI PRAVA HIRA, AND 2 ORS B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2849/2024</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT. LAKHI PRAVA HIRA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K BHATTACHARJEE
55	<a href="#">I.A.(Civil)/2623/2024</a> WITH LCR, B/O in MACApp./414/2023	MAZIDA KHATUN AND 4 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. FIRUZ KHAN MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MS. R D MOZUMDAR



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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,23rd September 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 25**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
52	<a href="#">MACApp./463/2019</a> B/O	SRIMATI JUNA NATH and 5 ORS <b>Versus</b> SRI JAYANTA DUTTA and 2 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.U BARUAH	MR.A J SAIKIA(R-3) MR. K K BHATTA (r-3) MD.A H LASKAR(R-2) MR.N N BHUYAN(R-3) MR.B U LASKAR(R-2) MR.U K DUTTA(R-3) MR. B KAKATI MR.K BORAH(R-3) MS JONA TALUKDAR (r-3)
<b>HEARING</b>				
53	<a href="#">MACApp./294/2020</a> WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SMT. MAMONI SARANIA AND 7 ORS.	MR T KALITA MR. A KAKATI	MR A HUSSAIN MR. A T SARKAR MR. M HUSSAIN (R5) MR. K KALITA (R5) MS. J GHOSH
54	<a href="#">CRP(IO)/265/2022</a> WITH LCR, B/O	BIRAJ KUMAR DAS <b>Versus</b> MRS. KONIKA DAS	MR. A M KHAN	MR. P J SAIKIA MS D DUTTA
55	<a href="#">MACApp./509/2022</a> WITH LCR, FIXED	NEW INDIA ASSURANCE CO. <b>Versus</b> RAHIMA KHATUN AND 5 ORS.	MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MS. S. MOCHAHARI	MS. R CHOUDHURY (R- 1,2,3) MR. H ALI (R- 1,2,3) B BARMAN (R-6)
56	<b>WITH</b> <a href="#">MACApp./286/2022</a> WITH LCR	RAHIMA KHATUN AND 2 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS F N ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. B J MUKHERJEE MS S DAS (R4) MS R SAHA B BARMAN (R4)

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[ For Monday,23rd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-III**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE THE CHIEF  
JUSTICE AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
64	<a href="#">WP(C)/3183/2023</a> FIXED	BIJAY BARO AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S KATAKI MS. R DUTTA	MS. A. BORA. SC, H & FW DEPTT. (R -1 & 2) GA, ASSAM MS. R. B. BORA. SC, BTC (R-3 & 4) SC, BTC SC, HEALTH
65	<a href="#">WP(C)/5567/2023</a> FIXED	NAYAN DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. A TALUKDAR ( R-1) MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3 & R-4) SC, GMCH SC, HEALTH AND F W SC, G U
66	<b>WITH</b> <a href="#">WP(C)/5569/2023</a>	RANJANA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
<b>ORDERS</b>				
67	<a href="#">Cont.Cas(C)/310/2024</a> FIXED	RANJIT KR. MAHANTA <b>Versus</b> ARUNA RAJORIA AND ANR	MR. D BARUAH MR. P K BORDOLOI	MR. D SAIKIA(R-1,2) MR. B CHOUDHURY(R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 23/09/2024

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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[**SUPPLEMENTARY CAUSE LIST**]

[ **FOR MONDAY, THE 23<sup>RD</sup> DAY OF SEPTEMBER, 2024** ]

[**AT 02: 00 PM**]

**BEFORE**

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

[**COURT NO: 17**]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING** ]

## **ORDERS**

1	Review Pet./7/2024 (Fixed)	GAGAM MOYONG <b>VERSUS</b> OSI KOPAK AND 5 ORS.	NIKITA DANGGEN OKEN DUGGONG K CHOTTON P SIGA HONI TANA TARA RUBU TANI K GAO	GA (AP)
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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST-I ]

[ FOR MONDAY, THE 23<sup>RD</sup> DAY OF SEPTEMBER, 2024 ]

[ AT 02: 00 PM ]

BEFORE

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

[ COURT NO: 20 ]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]

## ORDERS

1	Election Pet./1/2024 (Fixed)	KOMPU DOLO <b>VERSUS</b> HAYENG MANGFI	MINKI BOJE TAKAR BAGANG REBIKA REBE M G SINGH
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